

Statement

The names of States and Union Territories which have constituted the State Advisory Contract Labour Boards

State Governments

1. Karnataka
2. Andhra Pradesh
3. Meghalaya
4. Haryana
5. Madhya Pradesh
6. Manipur
7. Uttar Pradesh
8. Tripura
9. Tamil Nadu
10. West Bengal
11. Maharashtra
12. Bihar
13. Gujarat
14. Himachal Pradesh
15. Orissa
16. Kerala

UNION TERRITORIES

1. Delhi
2. Chandigarh Administration
3. Andaman and Nicobar Islands
4. Goa, Daman and Diu

Pending Industrial Disputes of Dhanbad Division of Eastern Railway

1229. SHRI A. K. ROY. Will the Minister of LABOUR be pleased to state:

(a) the number of industrial disputes of Dhanbad Division, Eastern Railway pending with the Regional Labour Commissioner (C), Dhanbad;

(b) the numbers of disputes referred to the Ministry of Labour; and

(c) the reasons for the delay to refer the disputes for adjudication?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c).

Two Failure of Conciliation reports relating to two industrial disputes over termination of services of workmen employed in Dhanbad Region of Eastern Railway are pending. Of these, in one case the workman approached the Court and the matter has thus become sub-judice. In the other case, failure of Conciliation Report is under examination.

Findings made by Thumba Atomic and Space Research Station

1230. SHRI N. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether any new findings have been made by the Thumba Atomic and Space Research Station during the recent years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) and (b). No unit of Atomic Research is at Thumba. There is however a Rocket Launching Station. Sounding rockets to study upper atmosphere, ionosphere and other space scientific aspects are fired from here. So far more than 1300 sounding rockets have been fired from this station. Many scientific results have been obtained and published in appropriate national and international journals.

Rotation of officers of C.S.S. grade I/ Selection grade from one Ministry to another

1231. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Section Officers/ Desk Officers, Officers of Central Secretariat Service Grade I, Selection Grade and Directors are liable to be transferred from one Ministry/Department to another and whether any stay in one Ministry has been prescribed